

branch stores these items remain out of stock;

(b) if so, the reasons therefor; and

(c) the steps taken to ensure the availability of the items of daily need at all its branches?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRIMATI MARGARET ALVA): (a) No, Sir.

(b) Does not arise.

(c) A monitoring system has been introduced to check, on a regular basis, the availability of the essential commodities at the branch stores.

Complaints about charging Higher Prices

1164. SHRI RAJNATH SONKAR SHASTRI: Will the PRIME MINISTER be pleased to state:

(a) the number of complaints received in Delhi during the last three years about charging prices more than what was printed on the packages;

(b) the number out of these found substantiated after investigation and the details of the persons/firms/packers/manufacturers etc. found responsible and the action taken against them; and

(c) the steps taken to check the high rate of profits charged by the manufacturers/producers?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES AND PUBLIC DISTRIBUTION (SHRI KAMALUDDIN AHMED): (a) Delhi Administration have reported that during the last three years, they received 16 complaints about charging prices more than what was printed on the packages.

(b) and (c) 14 cases were found substantiated after investigation. The details of persons found responsible and the action taken against them are given in the attached statement. Regulation of profits is outside the scope of the Standards of Weights and Measures (Packaged Commodities) Rules, 1977 and of the Act under which the Rules have been framed.

STATEMENT

Details of persons found responsible for overcharging, the action taken against them, during the last three years in Delhi

<i>Name of Person</i>	<i>Action taken</i>
1. M/s. International Travellers, TR Stall, I.G. Airport Terminal, New Delhi.	Compounded for Rs. 2000/-.
2. M/s. Shungra Mandir, No. D/3, Tagore Garden Extn., New Delhi.	Compounded for Rs. 500/-.
3. M/s. Madurao Corner, 528, Dariba Kalan, Delhi-6.	Complaint made in the court of law.
4. M/s. Janta Tea Stall, 1948, Fountain, H.C. Sain Road, Chandni Chowk, Delhi.	Complaint made in the court of law.
5. M/s. Shiv Dayal Ashok Kumar, Shop No. 21, Kinari Bazar, Delhi-6.	Complaint made in the court of law.
6. M/s. Ram Gopal & Sons, No. 1668, Dariba Kalan, Delhi.	Compounded for Rs. 2000/-.
7. M/s. Bhatra Confectioner, Shop No. 299, Dariba Kalan, Delhi.	Compounded for Rs. 2000/-.

<i>Name of Person</i>	<i>Action taken</i>
8. M/s. General and Kiryana, Shop No. 2102, Kinari Bazar, Delhi.	Complaint made in the court of law.
9. M/s. Gulati Store, H-Block Market, Shop No. 35, Ashok Vihar, Phase-I, Delhi.	Compounded for Rs. 2000/-.
10. M/s. Girotra Provisional Store, Shop No. 12, H-Block Market, Ashok Vihar, Delhi.	Compounded for Rs. 2000/-.
11. M/s. Nandita Store, Shop No. 34, H-Block, Ashok Vihar-I, Delhi.	Compounded for Rs. 2000/-.
12. M/s. Mona Departmental Store, Shop No. 9, G-Block Market, Ashok Vihar, Phase-I, Delhi.	Complaint made in the court of law.
13. M/s. Bhudhi Raja Store, Shop No. 15, G-Block Market, Ashok Vihar, Phase-I, Delhi.	Complaint made in the court of law.
14. M/s. Gupta Pan Bhandar, No. 203, Fatehpuri, Delhi-6.	Complaint made in the court of law.

[*Translation*]**Production of Short Duration Films**

1165. SHRI RAJNATH SONKAR SHASTRI: Will the MINISTER OF INFORMATION AND BROADCASTING be pleased to state:

(a) the total number of films with a duration of half-an-hour, one hour and more than one hour produced respectively for telecast on Doordarshan and the cost of production of each film with the names of the producers during the last three years;

(b) the number of the films at present under production with the names of the producers;

(c) whether some producers have not produced the proposed films so

far inspite of taking advance money; and

(d) if so, the details thereof and the norms adopted by Doordarshan for the production of such films?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS): (a) According to Doordarshan, there are 15 films of various lengths which have been produced and are awaiting telecast on the National Network. The details are given in the statement given below.

(b) According to Doordarshan. 12 films are under production at present. The names of the producers are given below:

<i>Title of the film</i>	<i>Name of the Producer</i>
1. Bijoya	Ms. Krishna Keswan
2. Yashodhara	Sh. G.P. Ghose
3. Mitro Marjani	Sh. Suresh Jindal
4. Hamari Shadi	Sh. Basu Chatterjee
5. Bahadur Tom	Sh. Rakesh Srivastava
6. Flowering Tree	Sh. Girish Karnad
7. Mohiniyattam	Ms. Bharati Shivaji
8. Banne Khan	Sh. J. Om Prakash
9. Sukh Sithal Karu Sansar	Prof. M.B. Jaiswal
10. Pinjra	Ms. Nirja Guleri
11. Peer Parai	Sh. Lekh Tandon
12. Little Eyolf	Sh. Govind Nihalani.